

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	IA 13/16 IN CP 04/16	Hearing	397/398	P. Obul Reddy Vs. Rayan Steel P. Ltd. & 17 Others



SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

M. V. Ramana
98450 23733
A.M. Sridharan

Respondents
Anand Pr. Patil

Counsel for petitioner is present. He requested the Tribunal to list IA 11/16 today. IA 11/16 is taken up. Counsel for respondent in IA 11/16 is present. So far, counsel for respondent has not filed any separate counter in IA 11/16. Therefore, counsel for respondent is directed to file counter in IA 11/16.

List it on 30.06.2017.


MEMBER (J)


MEMBER (T)